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Senior Scientific Officer (Food) Class-I, Recruitment Rules, 1999

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Senior Scientific Officer (Food) Class-I, Recruitment Rules, 1999

In exercise of the powers conferred by the proviso to Art. 309 of the Constitution of India, the Governor of Gujarat hereby makes the following rules to provide for regulating recruitment to the post of Senior Scientific Officer (Food) Class-I, in Gujarat Food and Drugs Services under the Commissionerate of Food and Drugs, Gujarat State, namely:

1. . :-

These rules may be called the Senior Scientific Officer (Food) Class-I, Recruitment Rules, 1999.

2. . :-

Appointment to the post of Senior Scientific Officer (Food) Class-I, under the Commissionerate of Food and Drugs shall be made either

- (a) by promotion of a person of proved merit and efficiency from amongst the persons who:
- (i) have worked for not less than five years as Junior Scientific Officer (Food).
- (ii) Have qualified to be declared as public Analyst under Rule 6 of Prevention of Food Adulteration Rules, 1955:

Provided that where an appointing authority is satisfied that a person having the experience specified above is not available for promotion and that it is necessary in the public interest to fill up the post by promotion even of a person having experience of a lesser period, it may be reasons to be recorded in writing, promote such a person who possess experience of a period not less than two third of the period specified in clause (a) above; or

(b) by direct selection.

3. . :-

To be eligible for appointment by direct selection to the post mentioned in Rule 2 a candidate shall,

- (a) Not be more than 40 years of age.
- (b) possess a postgraduate degree in Science with Organic Chemistry or Analytical Chemistry or Bio-Chemistry or Food Technology or Food and Drugs Microbiology or equivalent from a University or Institution established in India by law.
- (c) have qualified to be declared as Public Analyst under rule 6 of Prevention of Food Adulteration Rules, 1955.
- (d) have experience for not less than eight years in Physico Chemical Analysis of Food at food testing laboratories after obtaining educational qualification prescribed in clause (b) above.
- (e) Possess adequate knowledge of Gujarati and Hindi:

Provided that preference shall be given to a candidate who possess a Doctorate in any of aforesaid fields:

Provided further that the upper age limit may be relaxed in favour of a candidate possessing exceptionally good qualification or experience or both.

Provided also, that the upper age limit may be relaxed in favour of a candidate who is already in the service of the Government of Gujarat and in favour of a candidate belonging to Scheduled Castes, Scheduled Tribes and Socially and Educationally Backward Classes in accordance with the provisions of Gujarat Civil Services Classification and Recruitment (General) Rules, 1967.

4. . :-

The candidate appointed by direct selection shall be on probation for a period of two years.

5. . :-

A selected candidate shall be required to pass the departmental

examination and an examination in Hindi or Gujarati or both in accordance with the rules prescribed by the Government.

6. . :-

A candidate selected shall have to undergo such training as may be prescribed by the Government.

<u>7.</u> . :-

A candidate appointed by direct selection shall be required to furnish a security and surety bond for such amount and for such period as may be prescribed by the Government.